

BENCH-I

**NATIONAL COMPANY LAW TRIBUNAL  
KOLKATA BENCH  
KOLKATA**

C.P.No. 01/2010

Present: Hon'ble Member (J) Shri Jinan K.R

**ATTENDANCE-CUM-ORDER SHEET OF THE HEARING ON 31<sup>st</sup> January 2018, 10.30 A.M**

Name of the Company		Birla Education Trust & Ors.-Versus-Birla Corporation Ltd. Ors.	
Under Section		397/398	
Sl. No.	Name & Designation of Authorized Representative (IN CAPITAL LETTERS)	Appearing on behalf of	Signature with date

1. MS. MANJU BHUTERIA, ADV
2. MR. DEBANJAN MANDAL, ADV
3. MR. SANJIV KR - TRIVEDI, ADV
4. MR. SOUMYA RAY CHOWDHURY,

*SMY*  
31/1/18

FOR R-1, 2, 5, 6, 7, 8, 9, 10,  
37 & 42

**ORDER**

No one is represented from the petitioners' side. Ld. Counsel for the respondent nos. 1, 2, 5 and 6, 7, 8, 9, 10, 37 and 42 is present.

List it on 02/04/2018 for further consideration.

*Sd*

(Jinan K.R.)  
Member (J)